

17

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD

MONDAY THE TWELFTH DAY OF JANUARY
ONE THOUSAND NINE HUNDRED AND EIGHTY SEVEN

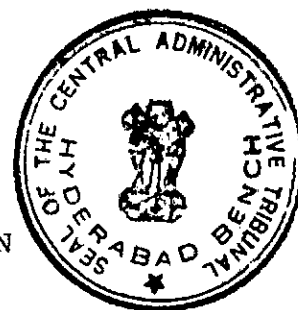
: PRESENT :

THE HON'BLE MR.B.N.JAYASIMHA : VICE CHAIRMAN

AND

THE HON'BLE MR.L.SURYA RAO : MEMBER.

ORIGINAL APPLICATION NOS. 17, 18, 19, 20 & 21/87.



Between:

M. Narasimha Rao	(in O.A.No. 17/87)
K.V.Sambasiva Rao	(" 18/87)
Jayanti Uma Maheswara	
Subramanyam	(" 19/87)
Katasani Srinivas Reddy	(" 20/87)
R.Venkata Chalapathi	(" 21/87)

.. Applicants.

And

The Deputy Collector,
Central Excise,
Hyderabad.

.. Respondents (in all
the applications)

Application under section 19 of the Administrative Tribunals Act, 1955 praying that in the circumstances stated therein the Tribunal will be pleased to issue directions directing the respondent herein to call the applicant for interview for consideration for selection to the post of Sepoy in the existing vacancies without insisting that his name should be sponsored by Employment Exchange, pending final decision in O.A.Nos. 17, 18, 19, 20 & 21/87, presented to the Tribunal to issue orders directing the respondent to call the Applicant for interview for consideration for selection to the post of Sepoy in the existing vacancies without insisting that the applicants name should be sponsored by Employment Exchange.

The Application coming on for orders, upon perusing the application and upon hearing the arguments of Mr.V.S.N.Sarma Advocate for the applicant and of Mr.K.V.Subba Rao, Adcl. CGSC on behalf of the respondent.

The Tribunal made the following Order:

Admit: :

By way of Interim Orders, The respondent is directed to consider the case of the applicant for the post of sepoy along with the candidates, sponsored by the Employment Exchange, and subject however to the condition that the applicant fulfils the rules regarding qualifications, fitness etc., and his application dt. has been received by the authorities. Further the applicants selection if any will be subject to the result of the application.

The main application stands posted to 20-1-87 for final hearing along with other connected cases.

Sd/- M.A.Hameed,
Deputy Registrar.

/True copy/

for Deputy Registrar.

To

1. The Deputy Collector (P&E),
Central Excise, Hyderabad.
2. 5 C.Cs. to V.S.N.Sarma, Advocate,
High Court, Advocates Association, A.P. Hyderabad.
3. One C.C. to K.V.Subba Rao, Addl. CGSC
4. One spare copy.

pvt